

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****Suchna Bhawan, IIIrd Floor, Arera Hills****Date: 22nd May, 2015****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR AMISSION				
1.	Review Application No. 03/2015 (CZ)	Himmat Singh Vs. State of M.P. & 3 Ors	Mr. Shreyas Dharmadhikari, Adv.	
2.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv.	
FOR HEARING				
3.	Original Application No. 337/2014 (M.A.No.146/15) (M.A.No.273/15)	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R- (BMC) Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 334/2014 (M.A.No.37/15) (M.A.No.255/15)	Titiksha Social Organization & Ors. Vs. Union of India	Mr. Sanjay kumar Adv. Ms. Parul Bhadoria for MPPCB Mr. Om. Shankar Shrivastava Adv.	
5.	Original Application No. 28/2015 (CZ)	Sanjay Prakash Sharma Vs Commissioner, Urban Administration & Development Department	Mr. Sanjay Prakash Sharma, Applicant	
6.	Original Application No. 127/2013	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. (RPCB) Mr. Sachin K.Verma, Adv Mr. Rohit Sharma, Adv. (HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv.	
7.	Original Application No. 128/2013 (M.A. No.391/14)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
8.	Original Application No. 12/2013 (M.A.No.635/14)	Pandit Hari Shankar Samadhiya Vs. Union of India & 7 Ors.	Mr. Sanjay Sharma, Adv Mr. R.K. Upadhyaya, Adv. Mr. Sachin K. Verma, Adv.& Mr. Ayush Dev Bajpai, Adv. for R- 1,3,4,5,8 Mr. Sandeep singh Adv. for R-2 Ms. Parul Bhadoria , Adv. for R-6 for Mr. Purushaindra Kaurav Mr. Vijay Shahani, Adv. R-7 Mr. Dharamveer Sharma Adv.	
9.	Original Application No.33/2015	Shree Krishna Housing Coop. Vs. The Principal Secretary, Housing and Environment & 2 Ors.	Mr. Ram Narayan Shrivastava, Applicant	

FOR COMPLIANCE

10.	Original Application No. 04/2013 (M.A.No.721/14)	Sandeep Lahariya Vs. State of MP & Ors.	Mr. Sachin K. Verma, Adv. For R-1, 3, 7 & 8 Mr. Shivendu Joshi For R-2 Mr. Vijay Shahani Adv. For R-4 Mr. Sandeep Gupta, Adv. For R-5 Mr. Asad Ullah Khan, Adv. for R-6 Mr. Sanjay Shkala, Commissioner for R-8 Mr. Shyam Narayan Chouksey for R-10 Mr. Dharamveer Sharma Adv.
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